SL. No.31

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)
CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, HYDERABAD BENCH, HELD ON 19.04.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	**CA/10/2022 in Company Petition /8/2022**
NAME OF THE COMPANY	**Karvy Stock Broking Ltd**
NAME OF THE PETITIONER(S)	**Meka Rajini**
NAME OF THE RESPONDENT(S)	**Karvy Stock Broking Ltd**
UNDER SECTION	**241**

ORDER

CA/10/2022

Present: Ld. Counsel Ms. Rithika Reddy for the Applicant.
Ld. Counsel for the Respondent.

Pleadings stand completed. **Matter is adjourned to 26.06.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)

Apoorva